

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/146(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	TARA JAIN VS MISRILALL DHARAMCHAND PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)
None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **1st April, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**